



PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

B-14/A, CHATRAPATI SHIVAJI BHAWAN, QUTAB INSTITUTIONAL AREA,
KATWARIA SARAI, NEW DELHI – 110 016 (INDIA)

NOTICE

INVITING APPLICATIONS FOR INTERNSHIP AT PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY (PFRDA) FOR JANUARY – JUNE, 2019 CYCLE

Pension Fund Regulatory and Development Authority (PFRDA), New Delhi invites applications for internship programme in the following areas for the January – June, 2019 cycle:

Sr. No.	Work area	Topics
1	Legal	Relationship between PFRDA and NPS Trust with special reference to the role of PFRDA as sectorial regulator and NPS Trust as legal owner of Funds.
2	Economics / Management / Commerce / Finance / Accounting etc.	<ol style="list-style-type: none">1. A critical study of Exits and Withdrawals under National Pension System.2. Annuity markets and products: global experience3. Pension penetration in India4. Pensions in Asians countries5. Analysis of risk adjusted returns under Pensions6. A study on awareness creation on NPS amongst government employees (subscribers),7. A study on effective offsite supervision of Points of Presence (PoPs)8. Optimizing the distribution channels to promote and develop the Pension Sector in India9. Inclusive Adoption of NPS by State / Central Autonomous Bodies.10. Study of unorganized sector workers in Delhi and onboarding them into Atal Pension Yojana.11. Creative and cost effective ways of Pension Literacy.12. Overcoming the hurdles in building Old Age Income Security.13. Moving away from means tested to contribution based pension.14. Fiscal unburdening of Defined Benefit Pension Plans.15. Retirement planning and saving behavior of employees of corporates already registered under National Pension System – Corporate on voluntary basis16. Financial Literacy and Retirement Planning - Current status, Opportunities and Challenges (MSME Sector)



		17. Effectiveness of PFRDA media activities undertaken for NPS (communication & outreach efficacy) 18. Designing a framework for Training Need Analysis and Training Effect Analysis for trainings of various sectors of NPS 19. Comparative Study of 'Annual statement' in other financial sector regulator vis-à-vis PFRDA along with international practices.
3	Human Resources Management	Comparative study of increment policy of PFRDA and financial regulators, PSUs, PSBs and PSICs.

Qualifications: First class graduate doing masters in Economics / Commerce / MBA in Corporate Finance or Financial Management/ Business Economics/Financial Studies/ MFC / Human Resources Management/ Personnel Management. Candidates in final level of CA/CFA/CS/CWA, Candidates pursuing Post Graduation and 4th & 5th year of 5 year Integrated Courses in Law from Universities / Institutions of National and International Repute and have obtained at least 80% or equivalent grades in 12th examination will be eligible to apply for the internship.

Stipend: An all-inclusive monthly stipend of Rs. 10,000/- per month per intern, of which 50 per cent will be payable on satisfactory completion of internships and on submission of final report/paper. In case, if the intern works for less than a month, no stipend/remuneration will be payable.

Duration of internship: Duration of internship will be upto a maximum of six months and minimum of two months starting from April, 2019.

Application Procedure: The interested and eligible candidate will be required to send their applications, along with their CVs in the prescribed format (**Annexure - A**) through their institution via speed post/e-mail to the Deputy General Manager (Admin & HR), Pension Fund Regulatory and Development Authority (PFRDA), B-14/A, Chatrapati Shivaji Bhawan, Qutab Institutional Area, Katwaria Sarai, New Delhi – 110016 (Email: dept.hrd@pfrda.org.in)

For procedure of selection and other modalities of the scheme (**Annexure – I**).

Closing date for receipt of applications is **11.03.2019 (Monday)**. Candidates shortlisted will be intimated.

Sd/-
DEPUTY GENERAL MANAGER
(ADMIN & HR)



PENSION FUND REGULATORY & DEVELOPMENT AUTHORITY (PFRDA)
VASANT KUNJ , NEW DELHI

CIRCULAR

PFRDA /2014/08/HR /01

21st November, 2014

SUBJECT: Internship in PFRDA

Pension Sector all over the world is witnessing a paradigm shift from DB to DC system and area related to retirement program coverage, participation, funding and capital markets, retirement income adequacy, modeling as a tool for understanding long term financial implications of retirement programs, issues related to "social investing" of pension assets, pension governance and investment management, regulation and supervision etc., have emerged as new landscape. PFRDA is closely working on all these issues.

In view of the above, an internship policy has been approved by the Authority.

Objective

1. To familiarize interested and willing students with the social protection, emerging trends in demography, pension sector, participant behavior in asset allocations, contribution levels, NPS Architecture, intermediaries, pension fund investment, target retirement income, policy formulation etc.

Eligibility

2. First class graduate doing masters in Economics/Commerce/MBA in Corporate Finance or Financial Management/ Business Economics/Financial Studies/ MFC. Students in final level of CA/CFA//CS/CWA, Candidates pursuing Post Graduation and 4th & 5th year of 5 year Integrated Courses in Law from Universities/ Institutions of National and International repute and have obtained at least 80% marks in 12th examination will be eligible to apply for the internship.

Duration

3. Duration of internship will be up to six months in two cycles – i.e. January to June and July to December with a minimum duration of two months under normal circumstances.

Token Remuneration

4. Token remuneration @ Rs. 10,000/- per month per interns, of which 50 per cent of the stipend will be payable on satisfactory completion of their internships and on submission of their Report/ Paper. In case, if the intern works for less than a month, no stipend/remuneration will be paid.

Intake

5. To begin with we propose 5 interns per cycle as referred in point no 7. However, Authority reserves the right to increase or decrease the intake.

Declaration of Secrecy

6. Interns are required to furnish to PFRDA a declaration of secrecy before reporting for the internship. -

Logistics Support

7. Interns will be provided with the necessary logistics support i.e. office space and computer with internet facility.

Procedure selection and other modalities of the Scheme:

(i) The interested and eligible candidate will be required to send their applications, along with their CVs in the prescribed format (**Annexure I**) to General Manager (HR & Administration), PFRDA, 1st Floor, ICADR Building, Institutional Area Phase II, Vasant Kunj, New Delhi – 110070, venkateswarlu.peri@pfrda.org.in

(ii) Applicants will be required to produce a letter from their Supervisor/ Head or Department/ Principal, indicating their status in the Institution and "No Objection" for allowing their student to undergo internship programme for the period for which he or she is selected. A character certificate from Head of Institutions may also be submitted.

(iii) All applications will be scrutinized by the Selection Committee. The actual offer will be sent to the selected interns subject to availability of slots and approval of the Selection Committee.

(iv) All Interns, who will be completing their internship in a particular month, will compulsorily submit their report to concerned HOD and inform the Administration about completion of their Internship for initiation of further action latest by 15th day of the month.

(v) Reports submitted by Interns through their supervising HOD shall be evaluated by a Committee of HoDs. All such reports submitted by the interns become the property of the Authority.

(vi) Seminars shall be held once a month in which the Interns submitting the reports shall make presentations before senior officers of PFRDA, academicians, Govt. officials

as may be decided by PFRDA and their fellow interns.

(vii) Certificates in standardized format will be issued to the interns on satisfactory completion of their internships and submission of their Report/ Paper and its evaluation by the committees of HODs.

(viii) The internship will be neither a job nor any assurance thereof in the Pension Fund Regulatory and Development Authority.



21/11/14

(Venkateswarlu Peri)

General Manager (HR & Admin.)

Annexure I

APPLICATION FORM FOR INTERNSHIP SCHEME OF THE PFRDA

Name and full address of the institution:

(Latest Passport
Size photograph
of the applicant)

Phone number of sponsoring institution:

BIO DATA

Full Name (Mrs/Ms/Mr)
(Surname First)

Full Postal Address for communication (including email address):

Full Postal Address for communication (including email address)

E mail

Residence

Mobile

Educational Qualification:

Exam	University/Institute	Year of passing	% of Marks	Subject (Arts/Commerce/Science/Tech etc.)

(Attach additional sheets, if required)

Additional Qualification:

Subject of specialization/interest:

Extracurricular activities:

Past Projects Undertaken:

Project Preferences: (Please go through PFRDA website www.pfrda.org.in before deciding the project which should be of mutual interest to the intern and PFRDA. Further, note that it may not always be possible to allocate project of your choice)

Preferred duration/ time period for the internship: (Please specify months)

The applicants are also required to submit a write-up, in typed or their own hand and duly signed, not exceeding 500 words, on why they would consider this programme useful and how it fits in with their career prospectus.

I certify that above information furnished by me is true to my knowledge and belief. I also agree that in the event of any misrepresentation and /or falsification of information, my internship shall be liable for termination without notice and without prejudice to any other administrative/ legal proceedings that PFRDA may deem fit to initiate.

Place :

Date :

Signature:

Name :

Authentication of particulars furnished above by the Institute /University

This is to certify that the information by Mrs/MS./Mr . _____ in the form of application above is correct to the best of our knowledge.

The Institute/University recommends the applicant for the internship in PFRDA.

(Signature & Seal of Authorised Official)